

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2969
ANSWERED ON:30.07.2014
PENDING IRRIGATION PROPOSALS
Neta Shri Ashok Mahadeorao;Rajoria Dr. Manoj

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether proposals of medium and small irrigation projects of various States including Gadchiroli in Maharashtra and Karauli-Dholpur in Rajasthan are pending with the Union Government;
- (b) if so, the details of such pending projects, State-wise and reasons for their pendency;
- (c) the details of projects which have been granted clearance during the current year, State-wise; and
- (d) the action taken by the Government to accord the clearance to other pending projects along with the time by which the same are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) Gadchiroli Irrigation Project in Maharashtra and Karauli-Dholpur Irrigation Project in Rajasthan have not been received in the Ministry of Environment, Forests and Climate Change for environmental clearance (EC). As on date, eight irrigation projects for environmental clearance and seven irrigation projects for forest clearance are being appraised. A list of these projects are Annexed.
- (c) The Government have accorded forest clearance for 3 projects in Haryana, 5 projects in Madhya Pradesh and 4 projects in Maharashtra and 1 project in Punjab during the current year. Similarly, in the current year, environmental clearance has been accorded for 3 irrigation projects in Madhya Pradesh.
- (d) The proposals are processed for environment clearance as per the provisions under the Environment Impact Assessment Notification 2006. These projects are accorded clearance within the stipulated timeframe and after receiving requisite documents from the project proponents and State Government.